

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 3598  
TO BE ANSWERED ON 16.03.2020**

**AGRICULTURAL LABOURERS**

**†3598. SHRIMATI RITI PATHAK:  
SHRIMATI GEETA KORA:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the State-wise number of such women and men in the country who do not have land but working as agricultural labourers;**
- (b) the number of women and men in agriculture sector per thousand;**
- (c) the contribution of such work force in the national income; and**
- (d) the social security provisions provided by the Government for the said work force?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) & (b): Labour Bureau has conducted Fifth Annual Employment-Unemployment Survey 2015-16. Based on the said survey, the information to the extent available, per 1000 distribution of workers aged 15 years & above by agriculture industry based on National Industrial Classification (NIC) 2008 according to Usual Principal Status Approach for male and female is 417 & 601 respectively at All India level. As per Annual Report on Periodic Labour Force Survey 2017-18, the male and female engaged in industry of work agriculture, forestry and fishing is 40.24% and 56.99% respectively.**

**(c): As per National Statistics Office, M/o Statistics & Programme Implementation's first revised estimates of National Income, 2018-19, the Gross Value added by economic activity by Agriculture, Forestry and fishing is 17.1% at Current Basic Prices.**

**Contd..2/-**

**(d): In order to provide social security benefits to the workers in the unorganized sector including workers in agriculture sector, the Government has enacted the Unorganized Workers' Social Security Act, 2008. This Act stipulates formulation of suitable welfare schemes for unorganized workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection and (iv) any other benefit as may be determined by the Central Government. Life and disability cover is provided through Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) to the unorganized workers depending upon their eligibility. The health and maternity benefits are addressed through Ayushman Bharat scheme. For old age protection in the form of monthly pension, Government of India has launched Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Yojana in February, 2019 as a voluntary and contributory pension scheme for providing monthly minimum assured pension of Rs.3000/- on attaining the age of 60 years.**

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